## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 269/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Leuchtstoffwerk (India) Pvt. Ltd.

Saphire Life Sciences Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

LAXMI M. JENKINS Advocate for Maria Jenkins
Petitioners

## ORDER

## TCP No. 269/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is present. Corporate Debtor's side is absent.

Since the affidavit of service filed by the Petitioner is not compatible with the date of hearing notice sent to the Corporate Debtor, by way of caution, the Petitioner is again directed to send notice to the Corporate Debtor intimating next date of hearing within three days hereof.

List this matter for hearing on 03.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)